

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/95/(IB)/2017  
NAME OF THE PETITIONER(S) : IDBI CAPITAL MARKETS & SECURITIES LTD  
NAME OF THE RESPONDENT(S) : SURANA INDUSTRIES LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V.M. Kaulthik

Operational Auditor

For [Signature]

**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent.  
Counsel for the Petitioner prayed for time to make final submissions. At request, time  
is enlarged. Put up on **08.12.2017 at 10.30 A.M.**

[Signature]

MEMBER (JUDICIAL)

ghk